

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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①	T. K. Bhaskar Priyadarshini Abhinav Parthasarathy Keerthi K Akhil Jain	Counsel for Petitioner	B. Abhinav
②	S. Santhanakrishnan M. Kartha Sarana	counsel for Respondents	Kanthe

ORDER

Counsels for both the parties are present. Matter be put up along with TCP/163/16 on
02.01.2018 at 10.30 A.M.

ghk

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MEMBER (JUDICIAL)